

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2823
ANSWERED ON:06.12.2001
MULTIMODEL RAIL SYSTEM
BODAKUNTI VENKATESHWARLU;Y.S. VIVEKANANDA REDDY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Memorandum of Understanding (MoU) was entered between the Government of Andhra Pradesh and Indian Railways on September 25, 2000 to implement Hyderabad and Secunderabad MRTS Project on 50:50% cost sharing basis;
- (b) if so, whether the State Government has already released its share of Rs. 38.00 crore in the budget 2000-01;
- (c) if so, whether the share of railways is pending for clearance;
- (d) if so, the reasons for delay in releasing the railway share;
- (e) whether the Chief Minister of Andhra Pradesh has requested the Union Government in this regard;
- (f) the time by which Indian Railways is likely to release its share; and
- (g) the time by which project is likely to become operational?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL)

(a): A MoU was signed between Ministry of Railways and Government of Andhra Pradesh to strengthen the suburban rail infrastructure and services in the city of Hyderabad as a part of a comprehensive Multimodal Suburban Commuter Transportation System.

(b): Yes Sir.

(c) to (f): The project has been approved by the Cabinet Committee on Economic Affairs (CCEA) and sanctioned by Ministry of Railways for out of turn funding. The project has been included in the Supplementary Demands for Grants, 2001-02, in November 2001. Further action for releasing funds to this project will be taken once the same has been passed by the Parliament. A letter, in this regard, was received from the Chief Minister Andhra Pradesh requesting for the provision of adequate funds in the Railway Budget 2001-02.

(g): Timeframe for completion of this project in respect of fixed rail infrastructure development is November 2002 subject to the availability of funds.